

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.09.2022** at **2.15 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Hallmark Living Space Pvt Ltd

MAIN PETITION NUMBER : CP/577/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/418(CHE)/2022; IA/905(CHE)/2022 IN IA/418(CHE)/2020

ORDER

The Applicant is represented by the Ld. Counsel Mr. Gautham Venkatesh through video conferencing mode.

List the matter on **19.10.2022** along with connected matter.

—fd—

[SAMEER KAKAR]
MEMBER (TECHNICAL)
AR

—Jd—

[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)